

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

Appeal No. 96 of 2014 &  
IA 188 of 2014

Dated : 2<sup>nd</sup> July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Chhattisgarh State Power Dis. Co. Ltd. ... Appellant(s)  
Versus  
Chhattisgarh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Chaudhary  
Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent(s): Mr. C.K. Rai for R.1

**ORDER**

Post the matter on 08.07.2014.

(Rakesh Nath)  
Technical Member  
*ts/js*

(Justice M. Karpaga Vinayagam)  
Chairperson